

OA-101-2026-EZ

To
The Block Development Officer,
Para Development Block.
Post- Para, District- Purulia.

Sub: Representation seeking intervention and action against illegal stone mining and unauthorized stone crushing activities at Mouza Dumurdiha under Deoli Gram Panchayet, Para Block.
Reference: My earlier submission dated 17.10.2025 (Copy enclosed).

Respected Sir,

I, Subir Bouri, Member, Para Panchayet Samiti most respectfully submit this petition for your urgent intervention.

It has been reported by the local residents and verified through ground information that illegal stone mining activities are being carried out at mouza Dumurdiha under Deoli Gram Panchayet within Para Panchayet Samiti jurisdiction without valid mining lease, permit or statutory approval from competent authorities.

It has further come to notice that a stone crushing unit is operating at the said location of Dumurdiha mouza without obtaining statutory clearance under environment protection Act 1986, the EIA notification 2006 and also without obtaining approval / recommendation from the local self-government authorities.

Such unauthorized mining and crushing activities are causing serious environmental degradation, air and noise pollution damage to nearby habitation, public health hazards and affecting the ecological balance of the area.

In discharge of my public duty as an elected representative, I had earlier submitted a written prayer dated 17.10.2025 before your good office requesting inspection and remedial action against the said illegal activities. However, despite of passage of a considerable time no effective action is known to have taken and those illegal activities are running unabated.

It is, therefore, requested that the matter may please be looked into else I shall be constrained to approach appropriate forum for redressal of the grievances in public interest.

Copy forwarded for information to,

1. The District Magistrate, Purulia.
2. The Member Secretary, Westbengal Pollution Control Board.
3. Honourable Registrar, National Green Tribunal, Eastern Zone Branch, Kolkata

Date - 22/12/25

Yours faithfully

Subir Bauri
Subir bauri

Member of para panchayat samiti
Vill & post- Para, purulia -723155
Mob-9679859141
Email- subir.bauri98@gmail.com

NGT, EZB, KOLKATA

Receipt No. NGT/EZB/101/549

Date 24/12/2025

Member
Para Panchayat Samiti
Para: Purulia

To,
The Block Development Officer,
Para Development Block,
Para, Purulia.

Subject: Request for Enquiry into Stone Mining and Stone Crusher Operations in Mouza Dumurdiha under Deoli Gram Panchayet.

Respected Sir/Madam,

I am writing to bring to your attention a pressing concern regarding the environmental impact of stone mining and stone crusher operations in Mouza Dumurdiha under Deoli Gram Panchayet. Local residents have reported that these activities are causing significant harm to the environment and public health.

The stone mining and crusher operations are situated amid a Palash jungle with paddy fields around, posing a significant threat to the ecosystem.

The dust generated by these activities is causing serious health hazards for the local population and wildlife.

Also, the slurry from the crusher flowing into nearby paddy fields during the monsoon and thereafter potentially damage crops and contaminates soil and water.

It is therefore necessary to ascertain whether the stone mines and stone crusher have the necessary legal permits to operate.

and whether the land on which these operations are taking place is forest land, as per the Hon'ble Supreme Court's order in the matter of Godaverman vs. Union of India 1996.

On visiting the locality on 16.10.2025 the stone mine and the crusher were found running.

In view of the above I earnestly request you to please arrange to take up an enquiry into the matter and to please initiate suitable action.

Date- 17/10/2025

Sincerely yours,
Subir Bauri
[Subir Bauri]

Member, Para Panchayet Samiti,
Vill & Post-Para District -Purulia.
MOB-9679859141/8637018699
Email- subir.bauri98@gmail.com

Copy forwarded for information to,

- 1.The Honourable Member Secretary, Westbengal Pollution Control Board.
- 2.District Magistrate, Purulia.

Member
Para Panchayet Samity
Para::Purulia

Office of the Block Dev. Officer
D. Block

17/10/2025

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CONTENT NOT VERIFIED